

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 10261-10262/2014

RAN SINGH &amp; ANR.

Appellant(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

WITH

C.A. No. 248/2015

C.A. No. 3579-3580/2015  
(With Office Report)C.A. No. 3574/2015  
(With Office Report)

Date : 31/03/2016 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH  
HON'BLE MR. JUSTICE ROHINTON FALI NARIMANFor Appellant(s) Mr. A. N. Mahajan, Adv.  
Mr. Mohit Kumar Sharma, Adv.  
Mr. Shankar Divate, Adv.

Ms. Malini Poduval, Adv.

For Respondent(s) Mr. D. S. Mahra, Adv.

Ms. Garima Prashad, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Post on 20.07.2016 as first item.

(Jayant Kumar Arora)  
Sr. P.A.(Renu Diwan)  
Court Master